

IT E M NO.1 0 3

COUR T NO.8

SEC T I O N IIIA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO.6 7 2 4 - 67 2 9 OF 20 0 3

COMMNR . OF INCOME TAX, KARNATAKA

Appellant (s)

VERSUS

CANARA BANK

Respondent(s)

[With office report]

WITH  
 C.A.NO.1 7 7 0 / 2 0 0 6 ; C.A.NO.1 7 7 1 / 2 0 0 6 [With prayer for interim relief and office report]; C.A.NO.1 7 7 2 / 2 0 0 6 [With office report];  
 C.A.NO.1 7 7 3 / 2 0 0 6 [With office report]; C.A.NO.2 1 8 8 / 2 0 0 6 [With office report]; C.A.NO.2 1 8 9 / 2 0 0 6 [With office report];  
 C.A.NO.2 1 9 0 / 2 0 0 6 [With office report]; C.A.NO.2 1 9 1 / 2 0 0 6 [With office report]; C.A.NO.2 6 4 6 / 2 0 0 6 [With office report];  
 C.A.NO.3 0 4 7 / 2 0 0 6 [With office report]; S.L. P.(C)NO.1 2 9 5 5 / 2 0 0 6 ;  
 S.L. P.(C)NO.1 5 5 2 4 / 2 0 0 6 [With office report]; and  
 C.A.NO.1 3 8 / 2 0 0 7 [With office report].

Date: 18 / 0 7 / 2 0 0 7 These Appeals/ P etitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA  
 HON'BLE MR. JUSTICE B. SUDHARSHAN REDDY

For Appellant (s)

Mr. Mohan Parasaran, ASG  
 Mr. B. P. Ahuja, Adv.  
 Ms. Shilpa Singh, Adv.  
 Ms. Alka Sharma, Adv.  
 Mr. B.V. Chhiber, Adv.  
 Mr. B.V. Balramdas, Adv.

Mr. Suman Jyoti Khaitan, Adv.

For Respondent(s)

Mr. N.N. Keshvani, Adv.  
 Mr. Subramonium Prasad, Adv.  
 Mr. S.N. Bhat, Adv.

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Ms. Radha Rangaswamy, Adv.  
 Mr. Rahul Gupta, Adv.

Mr. K. T. Anantharaman, Adv.  
 Mr. Vasudevan Raghavan, Adv.

M/s. Kesvani & Co., Advs.

UPON hearing counsel the Court made the following  
 ORDER

Heard in part.

(Subhas h Chander)  
Court Master

(Madhu Saxena)  
Court Master